

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:742  
ANSWERED ON:04.03.2005  
INVESTIGATION OF FRAUDULENT COMPANIES  
Jha Shri Raghunath

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the investigation into the fraudulent practices of Modi Xerox and other companies have been completed;
- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay in completion of the investigation and measures taken to expedite the investigation?

**Answer**

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a)&(b) Yes, Sir. Investigation was ordered on 8th August, 2002 and investigation completed and report received on 8th June, 2004. The investigation was carried out by an Inspector appointed by the Central Government under section 237 of the Companies Act, 1956.

(c) Does not arise.